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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/127/2016
NAME OF THE PETITIONER(S) : R. Jeyapaal
NAME OF THE RESPONDENT(S) : M/s Arjuna Engineering Private Limited & 2 others
UNDER SECTION : 397/398 402 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	S. KARTIK +91 99412 34076	PETITIONER	S. Kartik
2)	P. Arularasu.	Respondent	

ORDER

Shri S Kartik, counsel for petitioner present. Shri P Arularasu, representing counsel for respondents present. Both the counsels sought time for submitting final arguments. Put up on 08.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)